

IN THE HIGH COURT OF ORISSA, CUTTACK

Institution of Applications for issue of Certified Copies.

Date : 17.02.2026

SL No.	C.A.No.	Date of Application	Case No.	Name of the Applicant	C.C Type	Judge / Court Name	C.C Applied For	Dealing Section	Seat
1	11720/2026	17.02.2026	WP (C) - 4425/2026	S DASH	GENERAL		Order Dtd. 2026-02-13	WRIT BRANCH-2	(Seat No-45)
2	11723/2026	17.02.2026	FAO-14/2022	J SAHOO	GENERAL		Order Dtd. 2026-02-06	MISC. APPEAL SEC.	(Seat No-2)
3	11725/2026	17.02.2026	WP (C) - 4510/2026	M R ROUTRAY	GENERAL		Order Dtd. 2026-02-13		(Seat No-2)
4	11474/2026	17.02.2026	ABLAPL - 14938/2025	D SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-12-11		(Seat No-2)
5	11475/2026	17.02.2026	ABLAPL - 551/2026	B BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02-12	BAIL-1	(Seat No-13)
6	11476/2026	17.02.2026	ABLAPL - 938/2026	B BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02-12		(Seat No-13)
7	11477/2026	17.02.2026	ABLAPL - 939/2026	B DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02-12		(Seat No-13)
8	11478/2026	17.02.2026	ABLAPL - 940/2026	P.K.MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02-12		(Seat No-13)
9	11479/2026	17.02.2026	ABLAPL - 941/2026	P.K.MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02-12		(Seat No-13)
10	11481/2026	17.02.2026	ABLAPL - 944/2026	M.R.SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02-12		(Seat No-13)
11	11482/2026	17.02.2026	ABLAPL -	D.SAHU	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02-12		(Seat No-13)

			949/20 26						
12	11483/2 026	17.02.20 26	ABLAPL - 955/20 26	R.MISRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02-12	BAIL-2	(Seat No-12)
13	11484/2 026	17.02.20 26	ABLAPL - 961/20 26	M.BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-03-06		(Seat No-12)
14	11486/2 026	17.02.20 26	ABLAPL - 963/20 26	B.DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-12		(Seat No-12)
15	11487/2 026	17.02.20 26	ABLAPL - 965/20 26	S.P.DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-12		(Seat No-12)
16	11488/2 026	17.02.20 26	ABLAPL - 967/20 26	G.SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-12	BAIL-2	(Seat No-12)
17	11489/2 026	17.02.20 26	ABLAPL - 1084/2 026	M.MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-03-09	BAIL-2	(Seat No-18)
18	11490/2 026	17.02.20 26	ABLAPL - 1213/2 026	B.BARIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-12		(Seat No-18)
19	11491/2 026	17.02.20 26	BLAPL- 11875/ 2025	P.PRADHAN	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-12	BAIL-2	(Seat No-8)
20	11492/2 026	17.02.20 26	BLAPL- 11600/ 2025	D.C.SWAIN	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-12		(Seat No-8)
21	11493/2 026	17.02.20 26	BLAPL- 11606/ 2025	R.K.MALLI CK	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-12		(Seat No-8)
22	11494/2 026	17.02.20 26	BLAPL- 12456/ 2025	G.SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-12		(Seat No-8)
23	11495/2 026	17.02.20 26	BLAPL- 12238/ 2025	G.SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-12		(Seat No-8)
24	11496/2 026	17.02.20 26	BLAPL- 11399/ 2025	S.NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-12	BAIL-1	(Seat No-5)
25	11498/2 026	17.02.20 26	BLAPL- 107/20 26	R.K.BARIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-12	BAIL-1	(Seat No-6)

26	11502/2 026	17.02.20 26	BLAPL- 93/202 6	B.K.MOHAR ANA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-12		(Seat No-6)
27	11504/2 026	17.02.20 26	BLAPL- 109/20 26	N.SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-12	BAIL-2	(Seat No-18)
28	11505/2 026	17.02.20 26	BLAPL- 77/202 6	B.RANA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-12	BAIL-2	(Seat No-17)
29	11507/2 026	17.02.20 26	BLAPL- 85/202 6	N.SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-12	BAIL-2	(Seat No-18)
30	11509/2 026	17.02.20 26	BLAPL- 112/20 26	R.K.BARIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-12		(Seat No-18)
31	11511/2 026	17.02.20 26	BLAPL- 12301/ 2025	P.K.MISHR A	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-12		(Seat No-18)
32	11512/2 026	17.02.20 26	BLAPL- 83/202 6	R.K.MALLI CK	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-12	BAIL-2	(Seat No-18)
33	11521/2 026	17.02.20 26	WA- 821/20 25	P K JENA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-12		(Seat No-18)
34	11524/2 026	17.02.20 26	WP (C) - 4383/2 026	BIBEKANAN DA MAHAPATRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-10		(Seat No-18)
35	11525/2 026	17.02.20 26	WP (C) - 4180/2 026	BIBEKANAN DA MAHAPATRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-10		(Seat No-18)
36	11526/2 026	17.02.20 26	WP (C) - 4271/2 026	BIBEKANAN DA MAHAPATRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-10	WRIT BRANCH-4	(Seat No-27)
37	11528/2 026	17.02.20 26	WP (C) - 4341/2 026	SUBASH CH PANI	C.O.	COURT NO. 23	Order Dtd. 2026-02-13	WRIT BRANCH-2	(Seat No-6)
38	11531/2 026	17.02.20 26	WP (C) - 4211/2 026	B.RATH	C.O.	COURT NO. 23	Order Dtd. 2026-02-13	WRIT BRANCH-7	(Seat No-48)
39	11533/2 026	17.02.20 26	WP (C) - 126/20 26	M.R.ROUTR AY	C.O.	COURT NO. 23	Order Dtd. 2026-02-12	WRIT BRANCH-2	(Seat No-34)
40	11534/2 026	17.02.20 26	WP (C) - 4172/2 026	M.R.ROUTR AY	C.O.	COURT NO. 23	Order Dtd. 2026-02-11	WRIT BRANCH-4	(Seat No-38)
41	11536/2 026	17.02.20 26	WP (C) - 4327/2 026	B.DAS	C.O.	COURT NO. 23	Order Dtd. 2026-02-12	WRIT BRANCH-3	(Seat No-14)

42	11537/2 026	17.02.20 26	WP (C) - 4897/2 026	M.DAS	C.O.	COURT NO. 23			(Seat No-14)
43	11538/2 026	17.02.20 26	WP (C) - 4903/2 026	M.DAS	C.O.	COURT NO. 23	Order Dtd. 2026-02-13	WRIT BRANCH-5	(Seat No-20)
44	11539/2 026	17.02.20 26	CRLMC- 510/20 26	BISWAJIT MOHAPATRA	C.O.	COURT NO. 23	Order Dtd. 2026-02-13		(Seat No-20)
45	11540/2 026	17.02.20 26	CRA- 197/19 97	P K MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2026-02-12	CRIMINAL APPEAL	(Seat No-11)
46	11541/2 026	17.02.20 26	WP (C) - 4722/2 026	B.K.SINGH	C.O.	COURT NO. 23	Order Dtd. 2026-02-13	WRIT BRANCH-6	(Seat No-26)
47	11542/2 026	17.02.20 26	CRLMC- 493/20 26	SAMARENDR A MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2026-02-13		(Seat No-26)
48	11543/2 026	17.02.20 26	CRA- 159/19 95	P K MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2026-02-12	CRIMINAL APPEAL	(Seat No-8)
49	11544/2 026	17.02.20 26	WP (C) - 4852/2 026	B.BARIK	C.O.	COURT NO. 23	Order Dtd. 2026-02-13	WRIT BRANCH-4	(Seat No-38)
50	11545/2 026	17.02.20 26	CRLMC- 210/20 26	P.K.MOHAN TY	C.O.	COURT NO. 23	Order Dtd. 2026-02-13		(Seat No-38)
51	11546/2 026	17.02.20 26	CRLMC- 210/20 26	P.K.MOHAN TY	C.O.	COURT NO. 23	Order Dtd. 2026-02-13		(Seat No-38)
52	11547/2 026	17.02.20 26	CRLMC- 4685/2 024	B.K.DAS	C.O.	COURT NO. 23	Order Dtd. 2026-02-12		(Seat No-38)
53	11548/2 026	17.02.20 26	WP (C) - 4715/2 026	B.K.SINGH	C.O.	COURT NO. 23	Order Dtd. 2026-02-13		(Seat No-38)
54	11549/2 026	17.02.20 26	CRA- 187/19 97	P K MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2026-02-12	CRIMINAL APPEAL	(Seat No-11)
55	11550/2 026	17.02.20 26	CRLMC- 5292/2 025	J.KAMILA	C.O.	COURT NO. 23	Order Dtd. 2026-02-13		(Seat No-11)
56	11551/2 026	17.02.20 26	CRLMC- 489/20 26	BIRAJA PRASAD NANDA	C.O.	COURT NO. 23	Order Dtd. 2026-02-13		(Seat No-11)
57	11552/2 026	17.02.20 26	CRA- 253/19 95	KAMALAKAN TA NATH	C.O.	COURT NO. 23	Order Dtd. 2026-02-12	CRIMINAL APPEAL	(Seat No-8)

58	11553/2 026	17.02.20 26	CRLMC- 498/20 26	BIRAJA PRASAD NANDA	C.O.	COURT NO. 23	Order Dtd. 2026-02-13	CRIMINAL MISC	(Seat No-5)
59	11554/2 026	17.02.20 26	CRLA- 264/20 09	MR.PRASAN TA KU.DAS	C.O.	COURT NO. 23	Order Dtd. 2026-02-12	CRIMINAL APPEAL	(Seat No-8)
60	11555/2 026	17.02.20 26	WP (C) - 4758/2 026	B.K.SINGH	C.O.	COURT NO. 23	Order Dtd. 2026-02-13	WRIT BRANCH-6	(Seat No-26)
61	11556/2 026	17.02.20 26	CRLMC- 459/20 26	BIRAJA PRASAD NANDA	C.O.	COURT NO. 23	Order Dtd. 2026-02-12		(Seat No-26)
62	11557/2 026	17.02.20 26	CRLMC- 503/20 26	BIRAJA PRASAD NANDA	C.O.	COURT NO. 23			(Seat No-26)
63	11558/2 026	17.02.20 26	CRLMC- 509/20 26	P.K.JENA	C.O.	COURT NO. 23	Order Dtd. 2026-02-13		(Seat No-26)
64	11559/2 026	17.02.20 26	WP (C) - 4797/2 026	P.K.LENKA	C.O.	COURT NO. 23	Order Dtd. 2026-02-13	WRIT BRANCH-6	(Seat No-24)
65	11560/2 026	17.02.20 26	CRLMC- 494/20 26	TRIBIKRAM MAHAPATRA	C.O.	COURT NO. 23	Order Dtd. 2026-02-13		(Seat No-24)
66	11561/2 026	17.02.20 26	WP (C) - 4878/2 026	R.MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2026-02-13	WRIT BRANCH-6	(Seat No-24)
67	11562/2 026	17.02.20 26	CRLMC- 464/20 26	S.S.PATTA NAIK	C.O.	COURT NO. 23	Order Dtd. 2026-02-12		(Seat No-24)
68	11564/2 026	17.02.20 26	CRLMC- 496/20 26	N.K.ROUT	C.O.	COURT NO. 23	Order Dtd. 2026-02-12		(Seat No-24)
69	11565/2 026	17.02.20 26	CRLMP- 120/20 26	N.R.BEHER A	C.O.	COURT NO. 8	Order Dtd. 2026-03-09		(Seat No-24)
70	11566/2 026	17.02.20 26	CRLMP- 120/20 26	N.R.BEHER A	C.O.	COURT NO. 8	Order Dtd. 2026-03-09		(Seat No-24)
71	11567/2 026	17.02.20 26	CRLMP- 107/20 26	B.BARIK	C.O.	COURT NO. 8	Order Dtd. 2026-02-12		(Seat No-24)
72	11568/2 026	17.02.20 26	CMP- 265/20 26	S.S.JENA	C.O.	COURT NO. 8	Order Dtd. 2026-02-12		(Seat No-24)
73	11569/2 026	17.02.20 26	CMP- 265/20 26	S.S.JENA	C.O.	COURT NO. 8	Order Dtd. 2026-02-12		(Seat No-24)

74	11570/2 026	17.02.20 26	CMP- 1683/2 025	S.BISWAL	C.O.	COURT NO. 8	Order Dtd. 2026-02-11		(Seat No-24)
75	11572/2 026	17.02.20 26	CRLMA- 59/202 5	S.BISWAL	C.O.	COURT NO. 8	Order Dtd. 2026-02-12		(Seat No-24)
76	11573/2 026	17.02.20 26	ABLAPL - 9/2026	BISWAJIT MOHAPATRA	C.O.	COURT NO. 17	Order Dtd. 2026-02-12		(Seat No-24)
77	11575/2 026	17.02.20 26	CMP- 952/20 25	K.JENA	C.O.	COURT NO. 17	Order Dtd. 2026-02-10		(Seat No-24)
78	11576/2 026	17.02.20 26	CRLMP- 86/202 6	G.BARIK	C.O.	COURT NO. 17	Order Dtd. 2026-02-04		(Seat No-24)
79	11577/2 026	17.02.20 26	CRLMP- 24/202 6	P.K.PAL	C.O.	COURT NO. 17	Order Dtd. 2026-02-05		(Seat No-24)
80	11578/2 026	17.02.20 26	WP (C) - 3859/2 026	S.S.BISWA L	C.O.	COURT NO. 17	Order Dtd. 2026-02-12	WRIT BRANCH-6	(Seat No-35)
81	11580/2 026	17.02.20 26	CRLREV - 86/202 6	S.K.SWAIN	C.O.	COURT NO. 17	Order Dtd. 2026-02-11		(Seat No-35)
82	11581/2 026	17.02.20 26	CRLMP- 1523/2 025	U.P.BAG	C.O.	COURT NO. 17	Order Dtd. 2026-02-10	WRIT BRANCH-8	(Seat No-41)
83	11582/2 026	17.02.20 26	WP (C) - 2767/2 026	A.K.DAS	C.O.	COURT NO. 17	Order Dtd. 2026-02-12		(Seat No-41)
84	11583/2 026	17.02.20 26	FAO- 261/20 25	M.K.DASH	C.O.	COURT NO. 17	Order Dtd. 2026-02-11	MISC. APPEAL SEC.	(Seat No-2)
85	11585/2 026	17.02.20 26	CMP- 271/20 26	H.DAS	C.O.	COURT NO. 17	Order Dtd. 2026-02-11		(Seat No-2)
86	11586/2 026	17.02.20 26	WP (C) - 4940/2 026	L.D.MOHAN TY	C.O.	COURT NO. 6	Order Dtd. 2026-02-26	WRIT BRANCH-1	(Seat No-30)
87	11587/2 026	17.02.20 26	CMP- 1632/2 025	P.K.MISHR A	C.O.	COURT NO. 23	Order Dtd. 9999-12-31		(Seat No-30)
88	11589/2 026	17.02.20 26	WP (C) - 4687/2 026	P.K.JENA	C.O.	COURT NO. 23			(Seat No-30)
89	11591/2 026	17.02.20 26	WP (C) - 4725/2 026	P.K.JENA	C.O.	COURT NO. 23	Order Dtd. 2026-02-13		(Seat No-30)

90	11593/2 026	17.02.20 26	WP (C) - 4727/2 026	P.K.JENA	C.O.	COURT NO. 23	Order Dtd. 2026-02-13		(Seat No-30)
91	11595/2 026	17.02.20 26	WP (C) - 4728/2 026	P.K.JENA	C.O.	COURT NO. 23	Order Dtd. 2026-02-13		(Seat No-30)
92	11596/2 026	17.02.20 26	ABLAPL - 1105/2 026	BINDU SAGAR SWAIN	C.O.	COURT NO. 23	Order Dtd. 2026-02-12		(Seat No-30)
93	11597/2 026	17.02.20 26	WP (C) - 4740/2 026	P.K.JENA	C.O.	COURT NO. 23	Order Dtd. 2026-02-13	WRIT BRANCH-6	(Seat No-24)
94	11598/2 026	17.02.20 26	WP (C) - 4757/2 026	P.K.JENA	C.O.	COURT NO. 23	Order Dtd. 2026-02-13		(Seat No-24)
95	11599/2 026	17.02.20 26	ABLAPL - 1189/2 026	BINDU SAGAR SWAIN	C.O.	COURT NO. 23	Order Dtd. 2026-02-12	BAIL-2	(Seat No-17)
96	11601/2 026	17.02.20 26	WP (C) - 4194/2 026	B.SINGH	C.O.	COURT NO. 23	Order Dtd. 2026-02-13	WRIT BRANCH-4	(Seat No-27)
97	11602/2 026	17.02.20 26	WP (C) - 5009/2 026	P.K.JENA	C.O.	COURT NO. 23	Order Dtd. 2026-02-13		(Seat No-27)
98	11607/2 026	17.02.20 26	CRLREV - 63/202 6	P.R.MISHR A	C.O.	COURT NO. 17	Order Dtd. 2026-03-25		(Seat No-27)
99	11609/2 026	17.02.20 26	WP (C) - 1204/2 025	B S PRADHAN	C.O.	COURT NO. 17	Order Dtd. 2025-08-01		(Seat No-27)
100	11610/2 026	17.02.20 26	WP (C) - 2051/2 025	BHABANI SANKAR PRADHAN	C.O.	COURT NO. 17	Order Dtd. 2026-02-12	WRIT BRANCH-5	(Seat No-47)
101	11611/2 026	17.02.20 26	WP (C) - 1467/2 025	B S PRADHAN	C.O.	COURT NO. 17	Order Dtd. 2026-02-12	WRIT BRANCH (DIVISION BENCH-3)	(Seat No- 122)
102	11612/2 026	17.02.20 26	WP (C) - 1214/2 025	B S PRADHAN	C.O.	COURT NO. 17	Order Dtd. 2026-02-12	WRIT BRANCH-7	(Seat No-10)
103	11613/2 026	17.02.20 26	WP (C) - 3361/2 026	S K SAHU	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 9999-12-31		(Seat No-10)
104	11614/2 026	17.02.20 26	WP (C) - 911/20 26	B B MALLICK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2026-02-02	WRIT BRANCH-2	(Seat No-6)

105	11615/2026	17.02.2026	WP (C) - 32916/2025	A SAHOO	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 9999-12-31	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-102)
106	11616/2026	17.02.2026	WP (C) - 36979/2025	L K NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2026-01-29	WRIT BRANCH-8	(Seat No-42)
107	11617/2026	17.02.2026	CRLA-760/2025	JADUNATH PRADHAN	C.O.	COURT NO. 5	Order Dtd. 2026-02-13		(Seat No-42)
108	11618/2026	17.02.2026	WP (C) - 26536/2025	T K NAYAK	C.O.	COURT NO. 5	Order Dtd. 2026-02-12	WRIT BRANCH-3	(Seat No-28)
109	11619/2026	17.02.2026	WP (C) - 26574/2025	T K NAYAK	C.O.	COURT NO. 5	Order Dtd. 2026-02-12		(Seat No-28)
110	11620/2026	17.02.2026	WP (C) - 27070/2025	T K NAYAK	C.O.	COURT NO. 5	Order Dtd. 2026-02-12		(Seat No-28)
111	11621/2026	17.02.2026	BLAPL-7068/2025	D SWAIN	C.O.	COURT NO. 5	Order Dtd. 2026-02-13		(Seat No-28)
112	11622/2026	17.02.2026	WP (C) - 3926/2026	T K NAYAK	C.O.	COURT NO. 5	Order Dtd. 2026-02-12	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-111)
113	11623/2026	17.02.2026	BLAPL-8283/2025	D SWAIN	C.O.	COURT NO. 5	Order Dtd. 2026-02-13		(Seat No-111)
114	11624/2026	17.02.2026	WP (C) - 4069/2026	T K NAYAK	C.O.	COURT NO. 5	Order Dtd. 2026-02-12		(Seat No-111)
115	11625/2026	17.02.2026	BLAPL-8167/2025	D SWAIN	C.O.	COURT NO. 5	Order Dtd. 2026-02-13	BAIL-1	(Seat No-6)
116	11626/2026	17.02.2026	WP (C) - 3899/2026	B C PANDA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 9999-12-31		(Seat No-6)
117	11627/2026	17.02.2026	BLAPL-9476/2025	SK BEHERA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2026-02-13		(Seat No-6)
118	11628/2026	17.02.2026	WP (C) - 3472/2026	T K NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2026-02-12		(Seat No-6)
119	11629/2026	17.02.2026	WP (C) - 2836/2026	T K NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2026-02-12	WRIT BRANCH-2	(Seat No-9)

120	11630/2026	17.02.2026	WP (C) - 31352/2025	RAJ KUMAR SUTAR	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2026-02-13	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-112)
121	11631/2026	17.02.2026	WP (C) - 3194/2026	T K MOHANTA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2026-02-12		(Seat No-112)
122	11632/2026	17.02.2026	WP (C) - 1347/2026	T K NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2026-02-12		(Seat No-112)
123	11633/2026	17.02.2026	WP (C) - 2886/2025	S S BISWAL	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2026-02-12	WRIT BRANCH-2	(Seat No-6)
124	11634/2026	17.02.2026	WP (C) - 4088/2026	S K SAHOO	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2026-02-12		(Seat No-6)
125	11635/2026	17.02.2026	WP (C) - 4077/2026	S K SAHU	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2026-02-12	WRIT BRANCH-1	(Seat No-3)
126	11636/2026	17.02.2026	WP (C) - 4389/2026	T K NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2026-02-19		(Seat No-3)
127	11637/2026	17.02.2026	WP (C) - 4838/2026	T K NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 9999-12-31		(Seat No-3)
128	11638/2026	17.02.2026	WP (C) - 1349/2026	T K NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2026-02-12		(Seat No-3)
129	11639/2026	17.02.2026	WP (C) - 4297/2026	S SAMAL	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2026-02-10		(Seat No-3)
130	11640/2026	17.02.2026	WP (C) - 4302/2026	S SAMAL	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2026-02-10		(Seat No-3)
131	11641/2026	17.02.2026	WP (C) - 4301/2026	S SAMAL	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2026-02-10	WRIT BRANCH-2	(Seat No-45)
132	11642/2026	17.02.2026	WP (C) - 4303/2026	S SAMAL	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2026-02-10	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-121)

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133	11643/2026	17.02.2026	WP (C) - 4306/2026	SHARMISTH A SAMAL	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2026-02-10	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-114)
134	11644/2026	17.02.2026	WP (C) - 4309/2026	SHARMISTH A SAMAL	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2026-02-10	WRIT BRANCH-3	(Seat No-14)
135	11645/2026	17.02.2026	WP (C) - 4310/2026	SHARMISTH A SAMAL	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2026-02-10	WRIT BRANCH-1	(Seat No-3)
136	11646/2026	17.02.2026	WP (C) - 4335/2026	SHARMISTH A SAMAL	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2026-02-10		(Seat No-3)
137	11647/2026	17.02.2026	WP (C) - 4338/2026	SHARMISTH A SAMAL	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2026-02-10	WRIT BRANCH-7	(Seat No-15)
138	11648/2026	17.02.2026	WP (C) - 4349/2026	SHARMISTH A SAMAL	C.O.	CHIEF JUSTICE'S COURT		WRIT BRANCH-7	(Seat No-48)
139	11649/2026	17.02.2026	WP (C) - 4365/2026	SHARMISTH A SAMAL	C.O.	CHIEF JUSTICE'S COURT		WRIT BRANCH-8	(Seat No-41)
140	11650/2026	17.02.2026	WP (C) - 4385/2026	SHARMISTH A SAMAL	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2026-02-10	WRIT BRANCH-3	(Seat No-14)
141	11651/2026	17.02.2026	WP (C) - 4388/2026	SHARMISTH A SAMAL	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2026-02-10		(Seat No-14)
142	11652/2026	17.02.2026	WP (C) - 3128/2026	S P SAHOO	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2026-02-13	WRIT BRANCH-8	(Seat No-40)
143	11653/2026	17.02.2026	ABLAPL - 11907/2024	BR SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02-13		(Seat No-40)
144	11654/2026	17.02.2026	WP (C) - 4357/2026	S P SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02-13		(Seat No-40)

14 5	11655/2 026	17.02.20 26	WP (C) - 21490/ 2024	P. K. MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02-09		(Seat No-40)
14 6	11656/2 026	17.02.20 26	WP (C) - 13695/ 2025	KSITISH	C.O.	COURT NO. 1	Order Dtd. 9999-12-31	WRIT BRANCH-6	(Seat No-25)
14 7	11657/2 026	17.02.20 26	WP (C) - 4269/2 026	K PARIDA	C.O.	COURT NO. 1	Order Dtd. 2026-02-10		(Seat No-25)
14 8	11658/2 026	17.02.20 26	WP (C) - 4437/2 026	T SWAIN	C.O.	COURT NO. 1	Order Dtd. 2026-02-10	WRIT BRANCH-1	(Seat No-30)
14 9	11659/2 026	17.02.20 26	WP (C) - 4382/2 026	P PUNYATOYA	C.O.	COURT NO. 1	Order Dtd. 2026-02-10	WRIT BRANCH-1	(Seat No-3)
15 0	11660/2 026	17.02.20 26	WP (C) - 4267/2 026	TUSHAR KANTA NAYAK	C.O.	COURT NO. 1	Order Dtd. 2026-02-10	WRIT BRANCH-3	(Seat No-14)
15 1	11661/2 026	17.02.20 26	WP (C) - 4258/2 026	T K NAYAK	C.O.	COURT NO. 1	Order Dtd. 2026-02-10	WRIT BRANCH (DIVISION BENCH-2)	(Seat No- 109)
15 2	11663/2 026	17.02.20 26	WP (C) - 5097/2 026	B P TANGA	C.O.	COURT NO. 1	Order Dtd. 2026-02-13		(Seat No- 109)
15 3	11664/2 026	17.02.20 26	WP (C) - 2503/2 026	S P SAMANTA	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31		(Seat No- 109)
15 4	11665/2 026	17.02.20 26	WP (C) - 1191/2 026	S GUPTA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02-11	WRIT BRANCH-4	(Seat No-37)
15 5	11666/2 026	17.02.20 26	WP (C) - 2231/2 026	D K SAHU	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02-12		(Seat No-37)
15 6	11668/2 026	17.02.20 26	WP (C) - 4537/2 026	D BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02-11	WRIT BRANCH-3	(Seat No-14)
15 7	11670/2 026	17.02.20 26	WP (C) - 4861/2 026	S K BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02-12		(Seat No-14)
15 8	11672/2 026	17.02.20 26	WP (C) - 4644/2 026	M MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02-12		(Seat No-14)
15 9	11674/2 026	17.02.20 26	WP (C) - 4415/2 026	J SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02-12		(Seat No-14)
16 0	11675/2 026	17.02.20 26	WP (C) - 4956/2 026	T K NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANCH-7	(Seat No-15)

16 1	11676/2 026	17.02.20 26	WP (C) - 4541/2 026	P K MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02-12		(Seat No-15)
16 2	11678/2 026	17.02.20 26	WP (C) - 4750/2 026	B DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02-12	WRIT BRANCH-6	(Seat No-24)
16 3	11680/2 026	17.02.20 26	WP (C) - 1994/2 026	N MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02-12	WRIT BRANCH-4	(Seat No-37)
16 4	11681/2 026	17.02.20 26	WP (C) - 4932/2 026	B BEHERA	C.O.	COURT NO. 23	Order Dtd. 2026-03-19		(Seat No-37)
16 5	11682/2 026	17.02.20 26	WP (C) - 4547/2 026	P K JENA	C.O.	COURT NO. 23	Order Dtd. 2026-02-13	WRIT BRANCH-4	(Seat No-27)
16 6	11683/2 026	17.02.20 26	WP (C) - 4659/2 026	P K JENA	C.O.	COURT NO. 23	Order Dtd. 2026-02-13	WRIT BRANCH-4	(Seat No-27)
16 7	11684/2 026	17.02.20 26	WP (C) - 4666/2 026	P K JENA	C.O.	COURT NO. 23	Order Dtd. 2026-02-13	WRIT BRANCH-7	(Seat No-18)
16 8	11686/2 026	17.02.20 26	WP (C) - 4673/2 026	P K JENA	C.O.	COURT NO. 23	Order Dtd. 2026-02-13	WRIT BRANCH-5	(Seat No-20)
16 9	11687/2 026	17.02.20 26	WP (C) - 4677/2 026	P K JENA	C.O.	COURT NO. 23	Order Dtd. 2026-02-13	WRIT BRANCH-6	(Seat No-24)
17 0	11689/2 026	17.02.20 26	WP (C) - 4681/2 026	P K JENA	C.O.	COURT NO. 23	Order Dtd. 2026-02-13	WRIT BRANCH-5	(Seat No-20)
17 1	11690/2 026	17.02.20 26	WP (C) - 4682/2 026	P K JENA	C.O.	COURT NO. 23	Order Dtd. 2026-02-13		(Seat No-20)
17 2	11691/2 026	17.02.20 26	WP (C) - 4756/2 026	B SINGH	C.O.	COURT NO. 23	Order Dtd. 2026-02-13	WRIT BRANCH-4	(Seat No-27)
17 3	11696/2 026	17.02.20 26	CRLA- 1396/2 025	K K NATH	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02-13		(Seat No-27)
17 4	11697/2 026	17.02.20 26	WP (C) - 2788/2 026	T BAG	C.O.	COURT NO. 1	Order Dtd. 2026-02-26	WRIT BRANCH (DIVISION BENCH-1)	(Seat No- 104)
17 5	11698/2 026	17.02.20 26	ABLAPL - 902/20 26	BIRAJA PRASAD NANDA	C.O.	COURT NO. 1	Order Dtd. 2026-02-11		(Seat No- 104)
17 6	11699/2 026	17.02.20 26	WP (C) - 4151/2 026	B DAS	C.O.	COURT NO. 1	Order Dtd. 2026-03-23	WRIT BRANCH-5	(Seat No-20)

17 7	11701/2 026	17.02.20 26	ABLAPL - 899/20 26	BIRAJA PRASAD NANDA	C.O.	COURT NO. 1	Order Dtd. 2026-02-11		(Seat No-20)
17 8	11703/2 026	17.02.20 26	WP (C) - 32383/ 2025	KSHIROD KUMAR PAHIL	C.O.	COURT NO. 1	Order Dtd. 2026-02-13		(Seat No-20)
17 9	11704/2 026	17.02.20 26	ABLAPL - 932/20 26	HK PATRA	C.O.	COURT NO. 1	Order Dtd. 2026-02-12		(Seat No-20)
18 0	11705/2 026	17.02.20 26	WP (C) - 31314/ 2025	S MOAHARANA	C.O.	COURT NO. 1	Order Dtd. 2026-02-13	WRIT BRANCH-1	(Seat No-31)
18 1	11707/2 026	17.02.20 26	ABLAPL - 960/20 26	PK MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-12	BAIL-1	(Seat No-5)
18 2	11708/2 026	17.02.20 26	ABLAPL - 950/20 26	P MUDULI	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-12		(Seat No-5)
18 3	11709/2 026	17.02.20 26	WP (C) - 1378/2 026	P K NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-13	WRIT BRANCH-1	(Seat No-2)
18 4	11711/2 026	17.02.20 26	ABLAPL - 953/20 26	UP BAG	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-12		(Seat No-2)
18 5	11712/2 026	17.02.20 26	WP (C) - 2041/2 026	S DASH	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-13		(Seat No-2)
18 6	11714/2 026	17.02.20 26	WP (C) - 2945/2 026	S DASH	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-13	WRIT BRANCH-5	(Seat No-21)
18 7	11715/2 026	17.02.20 26	ABLAPL - 926/20 26	SR PATTANAİK	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-11	BAIL-2	(Seat No-9)
18 8	11717/2 026	17.02.20 26	WP (C) - 3537/2 026	M R ROUTRAY	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-13	WRIT BRANCH-4	(Seat No-46)
18 9	11718/2 026	17.02.20 26	ABLAPL - 247/20 26	S BARIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-12		(Seat No-46)
19 0	11727/2 026	17.02.20 26	WP (C) - 4793/2 026	B DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-13	WRIT BRANCH-6	(Seat No-24)

19 1	11729/2 026	17.02.20 26	WP (C) - 4869/2 026	B DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-13		(Seat No-24)
19 2	11730/2 026	17.02.20 26	WP (C) - 4872/2 026	B DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-13		(Seat No-24)
19 3	11732/2 026	17.02.20 26	WP (C) - 4898/2 026	B DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-13	WRIT BRANCH-5	(Seat No-20)
19 4	11736/2 026	17.02.20 26	WP (C) - 4704/2 026	G C SWAIN	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-13		(Seat No-20)
19 5	11738/2 026	17.02.20 26	WP (C) - 4879/2 026	B DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-13		(Seat No-20)
19 6	11740/2 026	17.02.20 26	CRLA- 646/20 22	J KAMILA	C.O.	COURT NO. 5	Order Dtd. 9999-12-31	CRIMINAL APPEAL	(Seat No-7)
19 7	11741/2 026	17.02.20 26	WP (C) - 27172/ 2021	S DASH	C.O.	COURT NO. 5	Order Dtd. 2026-02-12	WRIT BRANCH-2	(Seat No-9)
19 8	11742/2 026	17.02.20 26	MACA- 205/20 23	M/S. SABITA RANJAN PATTNAIK, P.PATTNAI K, D.PRADHAN	C.O.	COURT NO. 5	Order Dtd. 2026-02-13	MISC. APPEAL SEC.	(Seat No-6)
19 9	11743/2 026	17.02.20 26	MACA- 205/20 23	S SWAIN	C.O.	COURT NO. 5	Order Dtd. 2026-02-13	MISC. APPEAL SEC.	(Seat No-6)
20 0	11744/2 026	17.02.20 26	WP (C) - 36303/ 2022	S K RATH	C.O.	COURT NO. 5	Order Dtd. 2026-02-11	WRIT BRANCH-3	(Seat No-12)
20 1	11745/2 026	17.02.20 26	WP (C) - 3626/2 023	A K JATI	C.O.	COURT NO. 5	Order Dtd. 2026-02-10	WRIT BRANCH-4	(Seat No-37)
20 2	11746/2 026	17.02.20 26	WP (C) - 3626/2 023	L D PANDA	C.O.	COURT NO. 5	Order Dtd. 2026-02-10	WRIT BRANCH-4	(Seat No-37)
20 3	11747/2 026	17.02.20 26	WP (C) - 3628/2 023	L D PANDA	C.O.	COURT NO. 5	Order Dtd. 2026-02-10	WRIT BRANCH-4	(Seat No-37)
20 4	11748/2 026	17.02.20 26	WP (C) - 3630/2 023	L D PANDA	C.O.	COURT NO. 5	Order Dtd. 2026-02-10	WRIT BRANCH-4	(Seat No-37)
20 5	11749/2 026	17.02.20 26	WP (C) - 3631/2 023	L D PANDA	C.O.	COURT NO. 5	Order Dtd. 2026-02-10	WRIT BRANCH-4	(Seat No-37)

206	11750/2026	17.02.2026	WP (C) - 36610/2025	P K MISHRA	C.O.	COURT NO. 5	Order Dtd. 2026-02-12	WRIT BRANCH-4	(Seat No-37)
207	11751/2026	17.02.2026	WP (C) - 36614/2025	P K MISHRA	C.O.	COURT NO. 5	Order Dtd. 2026-02-12		(Seat No-37)
208	11752/2026	17.02.2026	WP (C) - 36816/2025	P K MISHRA	C.O.	COURT NO. 5	Order Dtd. 2026-02-12		(Seat No-37)
209	11753/2026	17.02.2026	WP (C) - 36619/2025	P K MISHRA	C.O.	COURT NO. 5	Order Dtd. 2026-02-12	WRIT BRANCH-5	(Seat No-47)
210	11754/2026	17.02.2026	WP (C) - 36621/2025	P K MISHRA	C.O.	COURT NO. 5	Order Dtd. 2026-02-12		(Seat No-47)
211	11756/2026	17.02.2026	WP (C) - 36626/2025	P K MISHRA	C.O.	COURT NO. 5	Order Dtd. 2026-02-12		(Seat No-47)
212	11757/2026	17.02.2026	WP (C) - 36627/2025	P K MISHRA	C.O.	COURT NO. 5	Order Dtd. 2026-02-12		(Seat No-47)
213	11758/2026	17.02.2026	WP (C) - 36028/2025	P K MISHRA	C.O.	COURT NO. 5	Order Dtd. 2026-02-12		(Seat No-47)
214	11759/2026	17.02.2026	WP (C) - 36647/2025	P K MISHRA	C.O.	COURT NO. 5	Order Dtd. 2026-02-12	WRIT BRANCH-5	(Seat No-23)
215	11760/2026	17.02.2026	WP (C) - 34101/2025	HRUDANAND A MOHAPATRA	C.O.	COURT NO. 6	Order Dtd. 2025-02-13		(Seat No-23)
216	11761/2026	17.02.2026	WP (C) - 36647/2025	P K MISHRA	C.O.	COURT NO. 6	Order Dtd. 2026-02-12	WRIT BRANCH-5	(Seat No-23)
217	11762/2026	17.02.2026	WP (C) - 36838/2025	P K MISHRA	C.O.	COURT NO. 6	Order Dtd. 2026-02-12	WRIT BRANCH-2	(Seat No-45)
218	11763/2026	17.02.2026	WP (C) - 4358/2026	H. K. PATRA	C.O.	COURT NO. 6	Order Dtd. 2026-02-13	WRIT BRANCH-5	(Seat No-20)
219	11764/2026	17.02.2026	WP (C) - 36851/2025	P K MISHRA	C.O.	COURT NO. 6	Order Dtd. 2026-02-12	WRIT BRANCH-3	(Seat No-14)
220	11765/2026	17.02.2026	BLAPL-13033/2024	AMLAN SHAKTI PAUL	C.O.	COURT NO. 3	Order Dtd. 2026-02-12		(Seat No-14)
221	11766/2026	17.02.2026	WP (C) - 36866/2025	P K MISHRA	C.O.	COURT NO. 3	Order Dtd. 2026-02-12	WRIT BRANCH-7	(Seat No-15)

22 2	11767/2 026	17.02.20 26	WP (C) - 611/20 26	P K MISHRA	C.O.	COURT NO. 3	Order Dtd. 2026-02-12	WRIT BRANCH-2	(Seat No-6)
22 3	11768/2 026	17.02.20 26	BLAPL- 12281/ 2025	H. K. PATRA	C.O.	COURT NO. 3	Order Dtd. 2026-02-12	BAIL-2	(Seat No-18)
22 4	11769/2 026	17.02.20 26	BLAPL- 12332/ 2025	A. MOHANTY	C.O.	COURT NO. 3	Order Dtd. 2026-02-12		(Seat No-18)
22 5	11770/2 026	17.02.20 26	BLAPL- 534/20 26	SUSANTA KUMAR LENKA	C.O.	COURT NO. 3	Order Dtd. 2026-02-12		(Seat No-18)
22 6	11772/2 026	17.02.20 26	BLAPL- 99/202 6	SUSANTA KUMAR LENKA	C.O.	COURT NO. 3	Order Dtd. 2026-02-12		(Seat No-18)
22 7	11773/2 026	17.02.20 26	CRLMC- 331/20 26	S. CHOUDHURY	C.O.	COURT NO. 3	Order Dtd. 2026-02-12		(Seat No-18)
22 8	11774/2 026	17.02.20 26	CRLMC- 454/20 26	S. CHOUDHURY	C.O.	COURT NO. 3	Order Dtd. 2026-02-12		(Seat No-18)
22 9	11776/2 026	17.02.20 26	CRLMC- 480/20 26	MANORANJA N DAS	C.O.	COURT NO. 3	Order Dtd. 2026-02-13		(Seat No-18)
23 0	11777/2 026	17.02.20 26	WP (C) - 26399/ 2024	N K ROUT	C.O.	COURT NO. 5	Order Dtd. 2026-03-13	WRIT BRANCH (DIVISION BENCH-1)	(Seat No- 101)
23 1	11778/2 026	17.02.20 26	MACA- 1255/2 025	A.K.BARIK	C.O.	COURT NO. 5	Order Dtd. 2026-02-13		(Seat No- 101)
23 2	11779/2 026	17.02.20 26	CRLMC- 484/20 26	P.K.MISHR A	C.O.	COURT NO. 5	Order Dtd. 2026-02-13	CRIMINAL MISC	(Seat No-4)
23 3	11780/2 026	17.02.20 26	ADMLA- 1/2025	S NAYAK	C.O.	COURT NO. 5	Order Dtd. 2026-02-13	CIVIL REVISION	(Seat No-2)
23 4	11781/2 026	17.02.20 26	CRLMC- 508/20 26	P.K.MOHAN TY	C.O.	COURT NO. 6	Order Dtd. 2026-02-27		(Seat No-2)
23 5	11783/2 026	17.02.20 26	ADMLA- 1/2025	S BISWAL	C.O.	COURT NO. 6	Order Dtd. 2026-02-13	CIVIL REVISION	(Seat No-2)
23 6	11784/2 026	17.02.20 26	CRLMC- 490/20 26	B.SINGH	C.O.	COURT NO. 6	Order Dtd. 2026-02-13		(Seat No-2)
23 7	11785/2 026	17.02.20 26	CRLMC- 2753/2 025	NITYABRAT A BEHURIA	C.O.	COURT NO. 6	Order Dtd. 2026-02-17	CRIMINAL MISC	(Seat No-2)
23 8	11786/2 026	17.02.20 26	CRLMC- 5663/2 025	M.DAS	C.O.	COURT NO. 6	Order Dtd. 2026-02-13		(Seat No-2)

23 9	11787/2 026	17.02.20 26	CRLMC- 479/20 26	G.SAHOO	C.O.	COURT NO. 6	Order Dtd. 2026-02-13		(Seat No-2)
24 0	11788/2 026	17.02.20 26	CRLMC- 491/20 26	J.PRADHAN	C.O.	COURT NO. 6	Order Dtd. 2026-02-13		(Seat No-2)
24 1	11790/2 026	17.02.20 26	CRLMP- 138/20 26	A.K.SAHOO	C.O.	COURT NO. 6	Order Dtd. 2026-02-13		(Seat No-2)
24 2	11791/2 026	17.02.20 26	CRLMP- 144/20 26	P.K.JENA	C.O.	COURT NO. 6	Order Dtd. 2026-02-13		(Seat No-2)
24 3	11792/2 026	17.02.20 26	CRLMP- 145/20 26	B.BARIK	C.O.	COURT NO. 6	Order Dtd. 2026-02-13		(Seat No-2)
24 4	11794/2 026	17.02.20 26	CRLMP- 164/20 26	S.NAYAK	C.O.	COURT NO. 6	Order Dtd. 2026-02-13	WRIT BRANCH-7	(Seat No-15)
24 5	11795/2 026	17.02.20 26	CRLMP- 167/20 26	H.K.MOHAN TA	C.O.	COURT NO. 6	Order Dtd. 2026-02-13		(Seat No-15)
24 6	11796/2 026	17.02.20 26	CMP- 2005/2 025	B.K.DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31		(Seat No-15)
24 7	11797/2 026	17.02.20 26	CMP- 91/202 6	N.MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31		(Seat No-15)
24 8	11802/2 026	17.02.20 26	BLAPL- 9091/2 025	BP TANGA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02-10		(Seat No-15)
24 9	11803/2 026	17.02.20 26	BLAPL- 9092/2 025	BP TANGA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02-10		(Seat No-15)
25 0	11806/2 026	17.02.20 26	ABLAPL - 959/20 26	SUVENDU BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02-12		(Seat No-15)
25 1	11808/2 026	17.02.20 26	CRLMP- 122/20 26	SUVENDU BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02-12		(Seat No-15)
25 2	11811/2 026	17.02.20 26	WP (C) - 4467/2 026	SARAT DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02-10	WRIT BRANCH-4	(Seat No-27)
25 3	11812/2 026	17.02.20 26	WP (C) - 4145/2 026	SARAT DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02-10	WRIT BRANCH-6	(Seat No-35)
25 4	11814/2 026	17.02.20 26	WP (C) - 4392/2 026	SARAT DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02-10		(Seat No-35)

25 5	11815/2 026	17.02.20 26	CMP- 1832/2 025	P. K. DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02-11		(Seat No-35)
25 6	11816/2 026	17.02.20 26	CMP- 1832/2 025	P. K. DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02-11		(Seat No-35)
25 7	11817/2 026	17.02.20 26	CMP- 832/20 25	P. K. DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-11		(Seat No-35)
25 8	11818/2 026	17.02.20 26	FAO- 261/20 25	P. K. JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02-11	MISC. APPEAL SEC.	(Seat No-2)
25 9	11819/2 026	17.02.20 26	ABLAPL - 947/20 26	BIKRAM ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02-12		(Seat No-2)
26 0	11820/2 026	17.02.20 26	FAO- 261/20 25	M. R. BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02-11	MISC. APPEAL SEC.	(Seat No-2)
26 1	11821/2 026	17.02.20 26	ABLAPL - 701/20 26	PK JENA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-12		(Seat No-2)
26 2	11822/2 026	17.02.20 26	ABLAPL - 7492/2 024	PK BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02-13		(Seat No-2)
26 3	11824/2 026	17.02.20 26	WP (C) - 4815/2 026	SIDHARTHA MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02-13	WRIT BRANCH-7	(Seat No-15)
26 4	11826/2 026	17.02.20 26	WP (C) - 3404/2 026	B SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02-11	WRIT BRANCH-7	(Seat No-48)
26 5	11828/2 026	17.02.20 26	ELPET- 8/2024	RC ROUT	C.O.	COURT NO. 12	Order Dtd. 2026-02-06	M.J.C.	(Seat No-1)
26 6	11831/2 026	17.02.20 26	WP (C) - 4930/2 026	P K JENA	C.O.	COURT NO. 12	Order Dtd. 2026-02-13	WRIT BRANCH-8	(Seat No-42)
26 7	11842/2 026	17.02.20 26	ABLAPL - 943/20 26	AMLAN SHAKTI PAUL	C.O.	COURT NO. 12	Order Dtd. 2026-02-12		(Seat No-42)
26 8	11844/2 026	17.02.20 26	ABLAPL - 945/20 26	AMLAN SHAKTI PAUL	C.O.	COURT NO. 12	Order Dtd. 2026-02-12		(Seat No-42)
26 9	11846/2 026	17.02.20 26	ABLAPL - 994/20 26	AMLAN SHAKTI PAUL	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-12	BAIL-2	(Seat No-17)

27 0	11850/2 026	17.02.20 26	WP (C) - 30323/ 2025	B K MOHARANA	C.O.	COURT NO. 25	Order Dtd. 9999-12-31	WRIT BRANCH-6	(Seat No-16)
27 1	11852/2 026	17.02.20 26	WP (C) - 4670/2 026	T BAG	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31		(Seat No-16)
27 2	11853/2 026	17.02.20 26	WP (C) - 4672/2 026	T BAG	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31		(Seat No-16)
27 3	11855/2 026	17.02.20 26	WP (C) - 4665/2 025	S SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-17		(Seat No-16)
27 4	11856/2 026	17.02.20 26	WP (C) - 4625/2 026	SHARMISTH A SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02-13		(Seat No-16)
27 5	11858/2 026	17.02.20 26	WP (C) - 4697/2 026	SHARMISTH A SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02-13		(Seat No-16)
27 6	11860/2 026	17.02.20 26	WP (C) - 1328/2 025	S DEVI	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-21	WRIT BRANCH-7	(Seat No-10)
27 7	11862/2 026	17.02.20 26	WP (C) - 4459/2 026	P K PARIDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02-13	WRIT BRANCH-3	(Seat No-14)
27 8	11864/2 026	17.02.20 26	OJC- 820/20 01	N K ROUT	C.O.	COURT NO. 1	Order Dtd. 2025-10-23	WRIT BRANCH-7	(Seat No-48)
27 9	11865/2 026	17.02.20 26	WP (C) - 19676/ 2023	T SWAIN	C.O.	COURT NO. 1	Order Dtd. 2026-02-11	WRIT BRANCH-7	(Seat No-15)
28 0	11867/2 026	17.02.20 26	WP (C) - 37430/ 2025	C R NAYAK	C.O.	COURT NO. 1	Order Dtd. 2026-02-13	WRIT BRANCH-2	(Seat No-6)
28 1	11868/2 026	17.02.20 26	WP (C) - 1795/2 026	M MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2026-02-13	WRIT BRANCH (DIVISION BENCH-2)	(Seat No- 111)
28 2	11870/2 026	17.02.20 26	SA- 219/19 90	B DAS	C.O.	COURT NO. 1	Order Dtd. 2026-02-12	SECOND APPEAL	(Seat No-2)
28 3	11872/2 026	17.02.20 26	WP (C) - 1504/2 026	T K NAYAK	C.O.	COURT NO. 1	Order Dtd. 2026-02-12	WRIT BRANCH (DIVISION BENCH-1)	(Seat No- 105)
28 4	11873/2 026	17.02.20 26	WP (C) - 26534/ 2025	T K NAYAK	C.O.	COURT NO. 1	Order Dtd. 2026-02-12	WRIT BRANCH-3	(Seat No-28)
28 5	11874/2 026	17.02.20 26	WP (C) - 26532/ 2025	T K NAYAK	C.O.	COURT NO. 1	Order Dtd. 2026-02-12		(Seat No-28)

286	11875/2026	17.02.2026	WP (C) - 30655/2025	N ROUT	C.O.	COURT NO. 1	Order Dtd. 2026-02-09	WRIT BRANCH-5	(Seat No-20)
287	11876/2026	17.02.2026	WP (C) - 4270/2026	L K NAYAK	C.O.	COURT NO. 1	Order Dtd. 2026-02-13	WRIT BRANCH-3	(Seat No-14)
288	11877/2026	17.02.2026	WP (C) - 30659/2025	N ROUT	C.O.	COURT NO. 1	Order Dtd. 2026-02-09		(Seat No-14)
289	11878/2026	17.02.2026	CONTC-1046/2025	S CHOUDHURY I	C.O.	COURT NO. 1	Order Dtd. 2026-03-13		(Seat No-14)
290	11879/2026	17.02.2026	BLAPL-12099/2025	B N SAHU	C.O.	COURT NO. 1	Order Dtd. 2026-02-09		(Seat No-14)
291	11880/2026	17.02.2026	CONTC-923/2025	S CHOUDHURY I	C.O.	COURT NO. 1	Order Dtd. 2026-03-13		(Seat No-14)
292	11881/2026	17.02.2026	ABLAPL - 11905/2024	RAKESH KUMAR MALLICK	C.O.	COURT NO. 1	Order Dtd. 2026-02-09		(Seat No-14)
293	11902/2026	17.02.2026	CRLMC-3270/2025	P.PANDA	C.O.	COURT NO. 1	Order Dtd. 2026-02-13		(Seat No-14)
294	11903/2026	17.02.2026	CRLMP-1293/2025	B.SINGH	C.O.	COURT NO. 2	Order Dtd. 2026-03-31		(Seat No-14)
295	11906/2026	17.02.2026	WP (C) - 4431/2026	S K RATH	C.O.	COURT NO. 1	Order Dtd. 2026-03-09		(Seat No-14)
296	11907/2026	17.02.2026	WP (C) - 32772/2025	G C JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02-03	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-122)
297	11908/2026	17.02.2026	WP (C) - 1791/2026	P K LENKA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-29	WRIT BRANCH-1	(Seat No-1)
298	11909/2026	17.02.2026	WP (C) - 654/2026	P K LENKA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02-12	WRIT BRANCH-5	(Seat No-47)
299	11910/2026	17.02.2026	WP (C) - 654/2026	TUNA SAHU	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02-12	WRIT BRANCH-5	(Seat No-47)
300	11911/2026	17.02.2026	ABLAPL - 946/2026	S SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-12	BAIL-2	(Seat No-12)
301	11912/2026	17.02.2026	WA-2788/2024	A.K.SWAIN	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-10		(Seat No-12)

302	11913/2026	17.02.2026	WA-278/2025	D.K.MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-10		(Seat No-12)
303	11914/2026	17.02.2026	WA-1104/2025	D.K.MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-10	WRIT APPEAL	(Seat No-3)
304	11915/2026	17.02.2026	WA-2875/2024	D.K.MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-10		(Seat No-3)
305	11916/2026	17.02.2026	WA-3213/2024	D.K.MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-10		(Seat No-3)
306	11917/2026	17.02.2026	WA-2790/2024	D.K.MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-10		(Seat No-3)
307	11918/2026	17.02.2026	WA-2865/2024	D.K.MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-10		(Seat No-3)
308	11919/2026	17.02.2026	WA-2851/2024	D.K.MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-10		(Seat No-3)
309	11920/2026	17.02.2026	WA-3027/2024	D.K.MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-10	WRIT APPEAL	(Seat No-1)
310	11921/2026	17.02.2026	WA-2867/2024	D.K.MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-10		(Seat No-1)
311	11931/2026	17.02.2026	CRLMC-398/2026	P.L.MISHRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-11		(Seat No-1)
312	11932/2026	17.02.2026	CRLMA-188/2025	M.K.MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-01-29		(Seat No-1)
313	11943/2026	17.02.2026	WP (C) - 4088/2026	TAPAN KUMAR NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-12		(Seat No-1)
314	11946/2026	17.02.2026	WP (C) - 2886/2025	TAPAN KUMAR NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-12	WRIT BRANCH-2	(Seat No-6)
315	11952/2026	17.02.2026	WP (C) - 1121/2026	K.K.RATH	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-11		(Seat No-6)
316	11953/2026	17.02.2026	CRLMC-495/2026	P.K.ROUTRAY	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-13	CRIMINAL MISC	(Seat No-5)
317	11954/2026	17.02.2026	RVWPET - 294/2025	K.K.RATH	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-11	CIVIL REVISION	(Seat No-1)

318	11955/2026	17.02.2026	CRLMC-412/2026	S.BARIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-06		(Seat No-1)
319	11956/2026	17.02.2026	RVWPET - 294/2025	R.C.MALLICK	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-11	CIVIL REVISION	(Seat No-1)
320	11957/2026	17.02.2026	CRLMC-475/2026	D.P.DASH	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-13		(Seat No-1)
321	11958/2026	17.02.2026	CRLMC-474/2026	D.P.DASH	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-13	CRIMINAL MISC	(Seat No-3)
322	11959/2026	17.02.2026	WP (C) - 22072/2024	C.RANA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-01-30		(Seat No-3)
323	11961/2026	17.02.2026	CRLREV - 225/2025	D.P.DASH	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-04-06		(Seat No-3)
324	11962/2026	17.02.2026	CRLMC-4999/2025	D.P.DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-11-28		(Seat No-3)
325	11963/2026	17.02.2026	CRLMC-3123/2025	D.P.DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-08-20		(Seat No-3)
326	11964/2026	17.02.2026	CRLA-372/2019	M R SAHOO	C.O.	COURT NO. 24	Order Dtd. 2026-02-27	CRIMINAL APPEAL	(Seat No-6)
327	11480/2026	17.02.2026	WP (C) - 2670/2026	JAYADEV BHOI	GENERAL		Order Dtd. 2026-02-09		(Seat No-6)
328	11485/2026	17.02.2026	CRLMC-453/2026	SWARAJ PATEL	GENERAL		Order Dtd. 2026-02-12		(Seat No-6)
329	11497/2026	17.02.2026	CONTC-5415/2024	SANDHYARA NI PANI	GENERAL		Order Dtd. 2026-02-09		(Seat No-6)
330	11499/2026	17.02.2026	CONTC-5772/2025	DR. JITENDRA KUMAR LENKA	GENERAL		Order Dtd. 2026-02-05	CONTEMPT	(Seat No-3)
331	11500/2026	17.02.2026	WP (C) - 14627/2024	DEO KENDRAPARA	GENERAL		Order Dtd. 2024-06-24	WRIT BRANCH-2	(Seat No-6)
332	11501/2026	17.02.2026	BLAPL-2076/2025	PRAMOD KUMAR BOHIDAR	GENERAL		Final Order	BAIL-2	(Seat No-9)

333	11503/2026	17.02.2026	WP (C) - 3910/2026	AJAYA KUMAR TRIPATHY	GENERAL		Order Dtd. 2026-02-05		(Seat No-9)
334	11506/2026	17.02.2026	CRLMP-139/2026	AJAYA KUMAR TRIPATHY	GENERAL		Order Dtd. 2026-02-13		(Seat No-9)
335	11508/2026	17.02.2026	CRLMC-3384/2017	RAJARAM KEDIA	GENERAL		Entire Document	CRIMINAL MISC	(Seat No-6)
336	11510/2026	17.02.2026	CRLMC-323/2026	SURYAKANT A PALAI	GENERAL		Order Dtd. 2026-02-12		(Seat No-6)
337	11513/2026	17.02.2026	RSA-256/2025	BIRAJA KUMAR DAS	GENERAL		Order Dtd. 2025-12-24	SECOND APPEAL	(Seat No-5)
338	11514/2026	17.02.2026	CRLMC-702/2024	SURYAKANT A PALAI	GENERAL		Order Dtd. 2026-02-13	CRIMINAL MISC	(Seat No-3)
339	11515/2026	17.02.2026	WP (C) - 27449/2025	BIRENMITR A BEHERA	GENERAL		Order Dtd. 2025-11-24	WRIT BRANCH-6	(Seat No-25)
340	11516/2026	17.02.2026	CRLA-71/2024	JYOTI RANJAN PRADHAN	GENERAL		Order Dtd. 2026-01-19	CRIMINAL APPEAL	(Seat No-10)
341	11517/2026	17.02.2026	CRLMC-480/2026	MANORANJAN DAS	GENERAL		Order Dtd. 2026-02-13		(Seat No-10)
342	11518/2026	17.02.2026	FAO-44/2026	PRATIMA NAYAK	GENERAL		Order Dtd. 2026-02-04	MISC. APPEAL SEC.	(Seat No-5)
343	11519/2026	17.02.2026	RSA-18/2014	SAMBIT PANIGRAHI	GENERAL		Entire Brief		(Seat No-5)
344	11520/2026	17.02.2026	WP (C) - 21089/2025	AHALYA SAMANTARA Y	GENERAL		Entire Brief		(Seat No-5)
345	11522/2026	17.02.2026	CMP-401/2025	CHANDAN KUMAR NAYAK	GENERAL		Petition With Annexures		(Seat No-5)
346	11523/2026	17.02.2026	CMP-279/2026	DINESH KUMAR PANDA	GENERAL		Petition		(Seat No-5)
347	11527/2026	17.02.2026	WP (C) - 36651/2023	DR JITENDRA KUMAR LENKA	GENERAL		Entire Brief	WRIT BRANCH-4	(Seat No-46)
348	11529/2026	17.02.2026	WPC (OA C) - 3125/2013	ASUTOSH ROUT	GENERAL		Order Dtd. 2022-09-26	OA Branch	(Seat No-1)

349	11530/2026	17.02.2026	WP (C) - 21108/2014	DR JITENDRA KUMAR LENKA	GENERAL		Entire Brief	WRIT BRANCH-8	(Seat No-39)
350	11532/2026	17.02.2026	CMP-1245/2022	SAMBIT PANIGRAHI	GENERAL		Entire Brief	WRIT BRANCH-3	(Seat No-12)
351	11535/2026	17.02.2026	WP (C) - 1918/2022	PRAVAT CHANDRA BEHERA	GENERAL		Entire Brief	WRIT BRANCH-8	(Seat No-42)
352	11563/2026	17.02.2026	CONTC-1175/2025	ANTRIKSH JHA	GENERAL		Entire Brief		(Seat No-42)
353	11571/2026	17.02.2026	BLAPL-9350/2025	DEBA KUMAR RATH	GENERAL		Entire Brief		(Seat No-42)
354	11574/2026	17.02.2026	WP (C) - 15171/2021	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-06-24	WRIT BRANCH-1	(Seat No-4)
355	11579/2026	17.02.2026	FAO-763/2019	STATE OF ORISSA	GENERAL		Order Dtd. 2025-10-31	MISC. APPEAL SEC.	(Seat No-2)
356	11584/2026	17.02.2026	WP (C) - 15170/2021	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-06-24	WRIT BRANCH-1	(Seat No-4)
357	11588/2026	17.02.2026	WP (C) - 15169/2021	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-06-17	WRIT BRANCH-1	(Seat No-4)
358	11590/2026	17.02.2026	WP (C) - 14391/2021	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-06-25	WRIT BRANCH-6	(Seat No-35)
359	11592/2026	17.02.2026	WP (C) - 6335/2021	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-06-25	WRIT BRANCH-3	(Seat No-11)
360	11594/2026	17.02.2026	WP (C) - 11905/2017	M/S.MANAS PATI	GENERAL		Order Dtd. 2026-02-10	WRIT BRANCH-1	(Seat No-31)
361	11600/2026	17.02.2026	BLAPL-13652/2025	BAISHNAB CHARAN PATRA	GENERAL		Order Dtd. 2026-02-02		(Seat No-31)
362	11603/2026	17.02.2026	WP (C) - 3685/2026	LAXMIKANTA TRIPATHY	GENERAL		Order Dtd. 2026-02-09	WRIT BRANCH-3	(Seat No-33)
363	11604/2026	17.02.2026	CRLREV - 721/2025	RAMESH AGARWAL	GENERAL		Order Dtd. 2026-02-11		(Seat No-33)
364	11605/2026	17.02.2026	WP (C) - 20808/2023	GNYANANJAN PANDA	GENERAL		Order Dtd. 2023-07-10	WRIT BRANCH-6	(Seat No-24)

365	11606/2026	17.02.2026	CONTC-5687/2025	SWADHIN KESARI SINGH	GENERAL		Order Dtd. 2026-02-13		(Seat No-24)
366	11608/2026	17.02.2026	ABLAPL - 441/2026	AJIT KUMAR RAUT	GENERAL		Order Dtd. 2026-02-13	BAIL-1	(Seat No-15)
367	11662/2026	17.02.2026	CRLMC-481/2026	MANORANJAN DAS	GENERAL		Order Dtd. 2026-03-12		(Seat No-15)
368	11667/2026	17.02.2026	RSA-187/2024	MANASH RANJAN BAUG	GENERAL		Order Dtd. 2024-07-19	SECOND APPEAL	(Seat No-5)
369	11673/2026	17.02.2026	WP (C) - 4033/2026	PRASANTA KUMAR JOSHI	GENERAL		Final Order	WRIT BRANCH-1	(Seat No-3)
370	11695/2026	17.02.2026	CRLMC-2688/2015	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2015-06-18	CRIMINAL MISC	(Seat No-6)
371	11755/2026	17.02.2026	WP (C) - 15172/2021	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-06-24	WRIT BRANCH-1	(Seat No-4)
372	11771/2026	17.02.2026	WP (C) - 15173/2021	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-06-24	WRIT BRANCH-1	(Seat No-4)
373	11775/2026	17.02.2026	WP (C) - 15174/2021	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-06-24	WRIT BRANCH-1	(Seat No-4)
374	11782/2026	17.02.2026	WP (C) - 15175/2021	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-06-24	WRIT BRANCH-1	(Seat No-4)
375	11789/2026	17.02.2026	ABLAPL - 968/2026	KHUSBU PANIGRAHI	GENERAL		Order Dtd. 2026-02-12		(Seat No-4)
376	11798/2026	17.02.2026	WP (C) - 15176/2021	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-06-24	WRIT BRANCH-1	(Seat No-4)
377	11799/2026	17.02.2026	WP (C) - 15177/2021	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-06-24	WRIT BRANCH-1	(Seat No-4)
378	11800/2026	17.02.2026	WPC (OAS) - 14/2019	JAYADEV BHOI	GENERAL		Judgement Dtd. 2024-08-08	OA Branch	(Seat No-1)
379	11801/2026	17.02.2026	WP (C) - 36924/2025	DEBENDRA BEHERA	GENERAL		Order Dtd. 2026-02-11	WRIT BRANCH-1	(Seat No-3)

380	11804/2026	17.02.2026	CRLMC-466/2026	BISWANATH BEHERA	GENERAL		Order Dtd. 2026-02-12		(Seat No-3)
381	11805/2026	17.02.2026	MACA-485/2018	HIRARAM BHOI	GENERAL		Entire Document	MISC. APPEAL SEC.	(Seat No-1)
382	11807/2026	17.02.2026	CRLMC-306/2026	KESHABA KISHOR NAYAK	GENERAL		Entire Document		(Seat No-1)
383	11809/2026	17.02.2026	WP (C) - 16834/2023	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-06-17	WRIT BRANCH-8	(Seat No-42)
384	11810/2026	17.02.2026	CRLMC-367/2026	BIJAYALAX MI MISHRA	GENERAL		Entire Document		(Seat No-42)
385	11813/2026	17.02.2026	ABLAPL - 974/2026	KHUSBU PANIGRAHI	GENERAL		Order Dtd. 2026-02-13		(Seat No-42)
386	11823/2026	17.02.2026	CRLMC-3120/2024	KESHAB KISHOR NAYAK	GENERAL		Entire Document		(Seat No-42)
387	11825/2026	17.02.2026	CRLMC-3168/2024	BIJAYALAX MI MISHRA	GENERAL		Entire Document		(Seat No-42)
388	11827/2026	17.02.2026	MACA-1212/2024	SOUMYA RANJAN OJHA	GENERAL		Order Dtd. 2026-02-13		(Seat No-42)
389	11829/2026	17.02.2026	CRLMP-573/2022	KESHABA KISHOR NAYAK	GENERAL		Entire Document	WRIT BRANCH-1	(Seat No-4)
390	11830/2026	17.02.2026	ABLAPL - 2199/2021	KESHABA KISHOR NAYAK	GENERAL		Entire Document	BAIL-2	(Seat No-10)
391	11832/2026	17.02.2026	WP (C) - 3319/2026	SANDHYARA NI PANI	GENERAL		Order Dtd. 2026-02-13	WRIT BRANCH-3	(Seat No-33)
392	11833/2026	17.02.2026	WP (C) - 20066/2024	KESHAB KISHOR NAYAK	GENERAL		Entire Document		(Seat No-33)
393	11834/2026	17.02.2026	WP (C) - 34170/2023	KESHABA KISHOR NAYAK	GENERAL		Entire Document	WRIT BRANCH-1	(Seat No-31)
394	11835/2026	17.02.2026	CRLMC-470/2023	KESHAB KISHOR NAYAK	GENERAL		Entire Document	CRIMINAL MISC	(Seat No-4)
395	11869/2026	17.02.2026	CRLREV -	PUSPANJAL I SAHU	GENERAL		Order Dtd. 2026-02-11		(Seat No-4)

			1025/2 025						
39 6	11871/2 026	17.02.20 26	BLAPL- 4752/2 024	PUSPANJAL I SAHU	GENE RAL		Order Dtd. 2024-09-06		(Seat No-4)
39 7	11904/2 026	17.02.20 26	WP (C) - 3438/2 026	RAKESH KUMAR PATRA	GENE RAL		Order Dtd. 2026-02-12		(Seat No-4)
39 8	11905/2 026	17.02.20 26	WP (C) - 2693/2 026	RAKESH KUMAR PATRA	GENE RAL		Order Dtd. 2026-02-12		(Seat No-4)
39 9	11669/2 026	17.02.20 26	OJC- 1608/2 000	J R SAHOO	GENE RAL		Order Dtd. 2000-05-24		(Seat No-4)
40 0	11671/2 026	17.02.20 26	OJC- 1607/2 000	J R SAHOO	GENE RAL		Order Dtd. 2000-05-24		(Seat No-4)
40 1	11677/2 026	17.02.20 26	WPC (OA) - 2061/2 017	M K RANA	GENE RAL		Order Dtd. 2023-03-22	OA Branch	(Seat No-1)
40 2	11679/2 026	17.02.20 26	WPC (OA) - 2060/2 017	M K RANA	GENE RAL		Order Dtd. 2023-03-22	OA Branch	(Seat No-1)
40 3	11685/2 026	17.02.20 26	MA- 635/20 00	B K LENKA	GENE RAL		Order Dtd. 2009-04- 16Petition ,Annexure,	MISC. APPEAL SEC.	(Seat No-1)
40 4	11688/2 026	17.02.20 26	CRLMC- 2219/2 007	K C SAMAL	GENE RAL				(Seat No-1)
40 5	11692/2 026	17.02.20 26	WP (C) - 3570/2 024	P K RATH	GENE RAL		Order Dtd. 2026-03-02	WRIT BRANCH (DIVISION BENCH-2)	(Seat No- 109)
40 6	11693/2 026	17.02.20 26	WP (C) - 16395/ 2012	P K RATH	GENE RAL		Order Dtd. 2026-02-13	WRIT BRANCH-1	(Seat No-30)
40 7	11694/2 026	17.02.20 26	MATA- 97/202 3	S BEHERA	GENE RAL		Order Dtd. 2026-02-13	FIRST APPEAL	(Seat No-4)
40 8	11700/2 026	17.02.20 26	WP (C) - 31126/ 2025	J SAHOO	GENE RAL		Order Dtd. 2026-02-04		(Seat No-4)
40 9	11702/2 026	17.02.20 26	CRLMC- 2190/2 024	M K PANI	GENE RAL		Order Dtd. 2026-02-06		(Seat No-4)
41 0	11706/2 026	17.02.20 26	WP (C) - 33970/ 2025	P R SWAIN	GENE RAL		Order Dtd. 2026-02-11	WRIT BRANCH (DIVISION BENCH-2)	(Seat No- 111)

41 1	11710/2 026	17.02.20 26	WP (C) - 36307/ 2025	P R SWAIN	GENE RAL		Order Dtd. 2026-02-11	WRIT BRANCH-4	(Seat No-46)
41 2	11713/2 026	17.02.20 26	WP (C) - 1257/2 026	P R SWAIN	GENE RAL		Order Dtd. 2026-02-11	WRIT BRANCH-1	(Seat No-2)
41 3	11716/2 026	17.02.20 26	CONTC- 7796/2 024	M K PRADHAN	GENE RAL		Order Dtd. 2026-02-11		(Seat No-2)
41 4	11719/2 026	17.02.20 26	ABLAPL - 10561/ 2025	J K MAJHI	GENE RAL		Order Dtd. 2025-11-18	BAIL-2	(Seat No-18)
41 5	11721/2 026	17.02.20 26	WP (C) - 4802/2 026	G JAYASINGH	GENE RAL		Order Dtd. 2026-02-13	WRIT BRANCH-4	(Seat No-38)
41 6	11722/2 026	17.02.20 26	WP (C) - 4534/2 026	G JAYASINGH	GENE RAL		Order Dtd. 2026-02-13		(Seat No-38)
41 7	11724/2 026	17.02.20 26	WP (C) - 4794/2 026	G JAYASINGH	GENE RAL		Order Dtd. 2026-02-13	WRIT BRANCH-6	(Seat No-24)
41 8	11726/2 026	17.02.20 26	ABLAPL - 579/20 26	J D MUDULI	GENE RAL		Order Dtd. 2026-01-28		(Seat No-24)
41 9	11728/2 026	17.02.20 26	WP (C) - 29216/ 2025	S DAS	GENE RAL		Order Dtd. 2026-01-15		(Seat No-24)
42 0	11731/2 026	17.02.20 26	ABLAPL - 985/20 26	P K MISHRA	GENE RAL		Order Dtd. 2026-02-13	BAIL-2	(Seat No-16)
42 1	11733/2 026	17.02.20 26	ABLAPL - 970/20 26	P K MISHRA	GENE RAL		Order Dtd. 2026-02-13	BAIL-1	(Seat No-2)
42 2	11734/2 026	17.02.20 26	CRLMP- 134/20 26	S K MOHANTY	GENE RAL		Order Dtd. 2026-02-12		(Seat No-2)
42 3	11735/2 026	17.02.20 26	WP (C) - 612/20 26	M K PRADHAN	GENE RAL		Order Dtd. 2026-02-09	WRIT BRANCH-2	(Seat No-6)
42 4	11737/2 026	17.02.20 26	ABLAPL - 835/20 26	P BEHERA	GENE RAL		Order Dtd. 2026-02-09	BAIL-2	(Seat No-11)
42 5	11739/2 026	17.02.20 26	WP (C) - 4884/2 026	P BEHERA	GENE RAL		Order Dtd. 2026-02-13	WRIT BRANCH-5	(Seat No-20)

426	11793/2026	17.02.2026	CRLMP-157/2026	M.R.SAHOO	GENERAL		Order Dtd. 2026-02-13		(Seat No-20)
427	11836/2026	17.02.2026	FAO-116/2018	M KAR	GENERAL		Order Dtd. 2025-04-05	MISC. APPEAL SEC.	(Seat No-5)
428	11837/2026	17.02.2026	WP (C) - 9783/2021	S K SAHOO	GENERAL		Order Dtd. 2024-04-24 Petition ,Annexure,	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-107)
429	11838/2026	17.02.2026	WP (C) - 20586/2011	S K SAHOO	GENERAL		Order Dtd. 2019-03-25 Petition ,Annexure,		(Seat No-107)
430	11839/2026	17.02.2026	RSA-172/2020	S MOHARANA	GENERAL		Order Dtd. 2024-02-08 Petition ,Annexure,	SECOND APPEAL	(Seat No-6)
431	11840/2026	17.02.2026	SA-34/1996	B S SWAIN	GENERAL		Order Dtd. 2024-03-20	SECOND APPEAL	(Seat No-4)
432	11841/2026	17.02.2026	FAO-176/2020	N B SAHOO	GENERAL		Order Dtd. 2025-12-24	MISC. APPEAL SEC.	(Seat No-9)
433	11843/2026	17.02.2026	CMP-870/2023	P K NAYAK	GENERAL		Order Dtd. 2026-01-30	WRIT BRANCH-5	(Seat No-23)
434	11845/2026	17.02.2026	FAO-556/2020	P K RATH	GENERAL		Order Dtd. 2025-12-24	MISC. APPEAL SEC.	(Seat No-9)
435	11847/2026	17.02.2026	FAO-544/2020	P K RATH	GENERAL		Order Dtd. 2025-12-24	MISC. APPEAL SEC.	(Seat No-9)
436	11848/2026	17.02.2026	FAO-25/2020	P K RATH	GENERAL		Order Dtd. 2025-12-24	MISC. APPEAL SEC.	(Seat No-5)
437	11849/2026	17.02.2026	WP (C) - 14584/2015	P K DASH	GENERAL		Order Dtd. 2015-10-30		(Seat No-5)
438	11851/2026	17.02.2026	OJC-102/2001	S NAYAK	GENERAL		Order Dtd. 2020-10-01	WRIT BRANCH-8	(Seat No-43)
439	11854/2026	17.02.2026	WP (C) - 6564/2018	S K MOHARANA	GENERAL		Order Dtd. 2018-04-20		(Seat No-43)
440	11857/2026	17.02.2026	WP (C) - 35152/2021	S K MEHERULLA	GENERAL		Order Dtd. 9999-12-31	WRIT BRANCH-3	(Seat No-11)

44 1	11859/2 026	17.02.20 26	WP (C) - 20451/ 2022	T BAG	GENE RAL		Order Dtd. 2025-07-30	WRIT BRANCH-6	(Seat No-16)
44 2	11861/2 026	17.02.20 26	WP (C) - 20451/ 2022	T BAG	GENE RAL		Order Dtd. 2025-07-30	WRIT BRANCH-6	(Seat No-16)
44 3	11863/2 026	17.02.20 26	ABLAPL - 1795/2 021	P K BARIK	GENE RAL		Order Dtd. 2022-03-09	BAIL-1	(Seat No-6)
44 4	11866/2 026	17.02.20 26	WP (C) - 13030/ 2023	D K MOHANTY	GENE RAL		Order Dtd. 2026-02-03	WRIT BRANCH-8	(Seat No-42)
44 5	11882/2 026	17.02.20 26	CRLMP- 1259/2 025	S KHAN	GENE RAL		Order Dtd. 2025-11- 14Petition ,Annexure,		(Seat No-42)
44 6	11883/2 026	17.02.20 26	RVWPET - 176/20 24	S K SAHOO	GENE RAL		Order Dtd. 2025-05- 08Petition ,Annexure,	CIVIL REVISION	(Seat No-1)
44 7	11884/2 026	17.02.20 26	WP (C) - 713/20 26	A K PANDA	GENE RAL		Order Dtd. 2026-02-13	WRIT BRANCH-5	(Seat No-32)
44 8	11885/2 026	17.02.20 26	CMP- 189/20 26	B K PATI	GENE RAL		Order Dtd. 2026-01-30		(Seat No-32)
44 9	11886/2 026	17.02.20 26	WP (C) - 4474/2 026	C R NAYAK	GENE RAL		Order Dtd. 2026-02-17	WRIT BRANCH-7	(Seat No-15)
45 0	11887/2 026	17.02.20 26	WP (C) - 4630/2 026	C R NAYAK	GENE RAL		Order Dtd. 2026-02-17	WRIT BRANCH-5	(Seat No-20)
45 1	11888/2 026	17.02.20 26	WP (C) - 36642/ 2025	P K MOHANTY	GENE RAL		Order Dtd. 2025-12-24	WRIT BRANCH-2	(Seat No-8)
45 2	11889/2 026	17.02.20 26	MATA- 18/202 5	H JENA	GENE RAL		Order Dtd. 2026-02-09		(Seat No-8)
45 3	11890/2 026	17.02.20 26	WP (C) - 2893/2 025	B C PANDA	GENE RAL		Order Dtd. 9999-12-31		(Seat No-8)
45 4	11891/2 026	17.02.20 26	CRLREV - 687/20 24	K DAS	GENE RAL		Order Dtd. 9999-12-31		(Seat No-8)
45 5	11892/2 026	17.02.20 26	CRLMP- 163/20 26	R SAHOO	GENE RAL		Order Dtd. 2026-02-13		(Seat No-8)

456	11893/2026	17.02.2026	WP (C) - 33587/2025	DEBENDRA	GENERAL		Order Dtd. 2025-12-23	WRIT BRANCH-5	(Seat No-22)
457	11894/2026	17.02.2026	WP (C) - 4701/2026	D D NAIK	GENERAL		Order Dtd. 2026-02-13		(Seat No-22)
458	11895/2026	17.02.2026	WP (C) - 4384/2026	S S PASAYAT	GENERAL		Order Dtd. 2026-02-10		(Seat No-22)
459	11896/2026	17.02.2026	WP (C) - 4710/2026	S S PASAYAT	GENERAL		Order Dtd. 2026-02-11		(Seat No-22)
460	11897/2026	17.02.2026	WP (C) - 4076/2026	S S PASAYAT	GENERAL		Order Dtd. 2026-02-06		(Seat No-22)
461	11898/2026	17.02.2026	WP (C) - 4092/2026	S S PASAYAT	GENERAL		Order Dtd. 2026-02-06		(Seat No-22)
462	11899/2026	17.02.2026	WP (C) - 4346/2026	S S PASAYAT	GENERAL		Order Dtd. 2026-02-06	WRIT BRANCH-3	(Seat No-14)
463	11900/2026	17.02.2026	FAO-59/2026	P K MOHANTY	GENERAL		Order Dtd. 2026-02-12	MISC. APPEAL SEC.	(Seat No-5)
464	11901/2026	17.02.2026	FAO-60/2026	P K MOHANTY	GENERAL		Order Dtd. 2026-02-12	MISC. APPEAL SEC.	(Seat No-5)
465	11922/2026	17.02.2026	WP (C) - 17147/2018	S BARIK	GENERAL		Order Dtd. 2025-04-25	WRIT BRANCH-4	(Seat No-27)
466	11923/2026	17.02.2026	WP (C) - 16637/2009	J J PRADHAN	GENERAL		Order Dtd. 2018-07-31		(Seat No-27)
467	11924/2026	17.02.2026	WP (C) - 5242/2017	J LENKA	GENERAL		Order Dtd. 2023-03-23	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-116)
468	11925/2026	17.02.2026	OJC-4534/1998	M K RANA	GENERAL		Order Dtd. 2015-12-21	WRIT BRANCH-3	(Seat No-28)
469	11926/2026	17.02.2026	WP (C) - 5377/2010	B D BISWAL	GENERAL		Order Dtd. 2011-12-19		(Seat No-28)
470	11927/2026	17.02.2026	ABLAPL - 14578/2021	D P DASH	GENERAL		Order Dtd. 2022-04-07	BAIL-1	(Seat No-5)
471	11928/2026	17.02.2026	WA-812/2020	K C SWAIN	GENERAL		Order Dtd. 2023-08-29	WRIT APPEAL	(Seat No-4)

47 2	11929/2 026	17.02.20 26	WP (C) - 1425/2 022	S DAS	GENE RAL		Order Dtd. 2026-01-28	WRIT BRANCH-8	(Seat No-41)
47 3	11930/2 026	17.02.20 26	OJC- 5553/2 001	H K BHOL	GENE RAL		Order Dtd. 2007-08- 22Petition ,Annexure,		(Seat No-41)
47 4	11933/2 026	17.02.20 26	WP (C) - 24761/ 2024	M R BARIK	GENE RAL		Order Dtd. 2024-10- 03Petition ,Annexure,		(Seat No-41)
47 5	11934/2 026	17.02.20 26	WP (C) - 7819/2 025	M R SAHOO	GENE RAL		Order Dtd. 2025-06-30	WRIT BRANCH-1	(Seat No-31)
47 6	11935/2 026	17.02.20 26	WP (C) - 2476/2 026	A DAS	GENE RAL		Order Dtd. 9999-12-31	WRIT BRANCH-5	(Seat No-21)
47 7	11936/2 026	17.02.20 26	WP (C) - 3049/2 026	A DAS	GENE RAL		Order Dtd. 9999-12-31		(Seat No-21)
47 8	11937/2 026	17.02.20 26	TRP (C) - 24/202 6	S.CHOUDHU RY	GENE RAL		Order Dtd. 2026-03-19		(Seat No-21)
47 9	11938/2 026	17.02.20 26	WP (C) - 31104/ 2025	S K MOHARANA	GENE RAL		Order Dtd. 2026-02-13		(Seat No-21)
48 0	11939/2 026	17.02.20 26	CRLREV - 143/20 26	P K JENA	GENE RAL		Order Dtd. 2026-03-30		(Seat No-21)
48 1	11940/2 026	17.02.20 26	WP (C) - 2837/2 025	M BEHERA	GENE RAL		Order Dtd. 2025-02-03		(Seat No-21)
48 2	11941/2 026	17.02.20 26	WP (C) - 4488/2 026	R K MAHABHOI	GENE RAL		Order Dtd. 2026-02-17	WRIT BRANCH (DIVISION BENCH-3)	(Seat No- 117)
48 3	11942/2 026	17.02.20 26	WP (C) - 4999/2 026	R K MAHABHOI	GENE RAL		Order Dtd. 2026-02-17	WRIT BRANCH-7	(Seat No-15)
48 4	11944/2 026	17.02.20 26	WP (C) - 4989/2 026	R K MAHABHOI	GENE RAL		Order Dtd. 2026-02-17		(Seat No-15)
48 5	11945/2 026	17.02.20 26	WP (C) - 4952/2 026	R K MAHABHOI	GENE RAL		Order Dtd. 2026-02-17	WRIT BRANCH-7	(Seat No-15)
48 6	11947/2 026	17.02.20 26	WP (C) - 26924/ 2025	R K BEHERA	GENE RAL		Order Dtd. 5000-01- 01Petition ,Annexure,	WRIT BRANCH-6	(Seat No-24)

48 7	11948/2 026	17.02.20 26	WP (C) - 26924/ 2025	R K BEHERA	GENE RAL		Order Dtd. 2026-02- 03Petition ,Annexure,	WRIT BRANCH-6	(Seat No-24)
48 8	11949/2 026	17.02.20 26	WP (C) - 3353/2 026	S JENA	GENE RAL		Order Dtd. 2026-02-04	WRIT BRANCH-4	(Seat No-46)
48 9	11950/2 026	17.02.20 26	CRLMC- 125/20 26	P K DAS	GENE RAL		Order Dtd. 2026-02-09		(Seat No-46)
49 0	11951/2 026	17.02.20 26	CRLA- 919/20 25	J P KAR	GENE RAL		Order Dtd. 2026-02-17		(Seat No-46)
49 1	11960/2 026	17.02.20 26	CRLMC- 486/20 26	RAKESH KUMAR DAS	GENE RAL		Order Dtd. 2026-02-13		(Seat No-46)

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